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Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No.1957/2002

New Delhi this the 26th Day of July 2002

Hon'ble Dr. A. Vedavalli, Member (J)

Smt. Chandrawati,
W/o Late Shri Ranjit Singh,
Ex-Binding Asstt. Govt. of India Press,
Aligarh, U.P.
Resident of

Village : Madapur, Post Office : Baria,
District : Aligarh (U.P.).

Applicant/
Petitioner

(By Advocate: Shri D.N. Sharma)

Versus

1. Union of India,
Through : The Secretary to the Govt. of India,
Ministry of Urban Development,
Nirman Bhawan, New Delhi.
2. The Director of Printing,
Government of India,
"B" Wing, Nirman Bhawan,
New Delhi.
3. The Manager,
Government of India Press,
Aligarh, U.P.

Respondents

O R D E R (Oral)

Hon'ble Dr. A. Vedavalli, Member (J)

Heard.

Learned counsel for the applicant submits that the applicant is the widow of the deceased Government servant and is aggrieved by the non-payment of certain retiral dues which are still pending and that her representation dated 9.8.1999 (Annexure A-3) and the representation dated 5.1.2000 (Annexure A-4) are still pending and have not yet been disposed of. He also submits that the OA can be disposed of at the admission stage itself with the

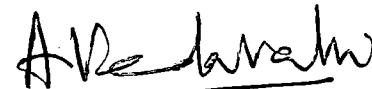


direction to the respondents to dispose of the said representation within a particular time frame.

2. On a perusal of the OA and on consideration of the matter, the OA is disposed of at the admission stage itself with the following directions:

1. The respondents are directed to examine the aforesaid representations on their merits in the light of the relevant rules, instructions and judicial pronouncement on the subject and dispose of the same with a detailed and speaking order within two months from the date of receipt of a copy of this order under intimation to the applicant. In case any grievance survives thereafter, the applicant is given the liberty to file a fresh OA, if so advised, in accordance with law.
2. A copy of this OA may also be sent to the respondents alongwith a copy of this order.

OA is disposed of as above.



(Dr. A. Vedavalli)
Member (J)

Mittal